

[English]

Companies having Collaboration with U.S.A.

10472. SHRI E.S.M. PAKEER MOHAMED: Will the Minister of FINANCE be pleased to state:

(a) the details of the companies having collaboration with the USA in different fields;

(b) the total participation of US Companies;

(c) whether Government have received proposals from these companies for increasing the trading limits; and

(d) if so, the action Government propose to take on these applications?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). During 1981 to 1989, 1376 foreign collaborations were approved between Indian and U.S. Companies involving total investment of Rs. 28,202.48 lakhs.

(c) and (d). Trading limit have been imposed only on companies having more than 40% non-resident interest. Govt. receives requests for permission for higher trading limits periodically from such companies. A higher trading limit is permitted on case to case to basis in the light of relevant factors, e.g. ancillarization, marketing of products manufactured by Public Sector Undertakings, and exports etc.

Opening of Regional Rural Banks in Tamil Nadu

10473. SHRI ANBARASU ERA: Will the Minister of FINANCE be pleased to state:

(a) the number of regional rural banks

opened in Tamil Nadu during 1988-89 and 1989-90;

(b) whether Government propose to open more regional rural banks in the State during 1990-91; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No Regional Rural Bank has been opened in Tamil Nadu during 1988-89 and 1989-90.

(b) and (c). There is no proposal at present to open any new Regional Rural Bank in Tamil Nadu during 1990-91.

Setting up of a High Power Transmitter at Pavagadh Hill in Panchmahal

10474. SHRI SHANKERSINH VAGHELA:
SHRI HARIN PATHAK:
SHRI N.J. RATHVA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether State Government of Gujarat had sent a proposal for establishing a high power transmitter at Pavagadh hill in Panchmahal district as the existing low power transmitter is not covering the adjacent areas; and

(b) if so, the time by which a high power transmitter is likely to be set up so that tribal areas of this region would be covered?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A request for establishment of additional TV transmitters in Gujarat State including Panchmahal district was recently received from the Government